

From:

**Pratyush Kumar, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judges,
Mathura & Moradabad**

No. 108 /JR (S)/2014, Dated Allahabad: March 20, 2014

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

In continuation to Court's letter no. 98/JR(S)/2014, Dated 13.03.2014 & no. 107/JR(S)/2014 dated 20.03.2014 with reference to Court's Circular Letter No. 31/DR(S)/2013 dated 25.09.2013, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

SL. No.	Name of the Officer with designation S/Sri	Present place of posting	Premature/ Stay	Remarks
1.	Anand Priya Gautam, Additional Civil Judge, Junior Division	Chandausi (Moradabad)	Premature	Rejected

I am, further to say that the request of Smt. Jyotsna Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura regarding not pressing her request for premature transfer has been allowed by Hon'ble Court.

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General